## GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI,

# DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

### **LOK SABHA**

## **UNSTARRED QUESTION NO. 1724**

ANSWERED ON 29.07.2021

### ATAL BHUJAL YOJANA IN TAMIL NADU

#### 1724. SHRI A. RAJA

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the main features of Atal Bhujal Yojana (ABY) which has been planned to shore up ground water resources across the country;
- (b) the budget allocations made during the last three years and the funds spent in each State including Tamil Nadu;
- (c) whether proposal for Gram Panchayat-level water action plan would be encouraged and implemented by having Panchayat-level Committees including representation to women to suit the local needs like farming, irrigation and household requirements; and
- (d) the details of efforts made for making extensive use of sensors and information technology to augment water data leading to the district's best water usage practices?

#### **ANSWER**

### MINISTER OF STATE FOR JAL SHAKTI & FOOD PROCESSING INDUSTRIES

## (SHRI PRAHLAD SINGH PATEL)

(a) Atal BhujalYojana (ATAL JAL) is a World Bank aided Central Sector Scheme of Government of India with total outlay of Rs 6,000 crore, out of which Rs. 3,000 crore will be loan from World Bank. The main focus of the scheme is on community participation and demand side interventions for sustainable ground water management in identified water stressed areas of seven States – Gujarat, Haryana, Karnataka, Madhya Pradesh, Maharashtra, Rajasthan and Uttar Pradesh. This scheme is expected to contribute significantly towards the water and food security of the participating States.

The scheme has two components, viz. i) Institutional Strengthening and Capacity Building Component, aimed at strengthening the ground water governance mechanism in the participating States and ii) Incentive Component, aimed at incentivizing the States for various measures including adoption of practices for efficient water use and supply side interventions for ensuring the long-term sustainability of ground water resources.

(b) The budget allocations for the seven States for 2020-21 was Rs.109 crore, and for 2021-22 it is Rs.307 crore. State-wise funds disbursement for both the years is given below-

STATE	Financial Year 2020-21 (Rs. in crore)	Financial Year 2021-22 (Rs. in crore)
	Funds disbursed	Funds disbursed (as on 23.07.2021)
Gujarat	10.26	3.71
Haryana	20.80	9.63
Karnataka	21.52	5.73
Madhya Pradesh	6.33	2.93
Maharashtra	20.35	10.20
Rajasthan	22.05	10.36
Uttar Pradesh	7.69	2.88
Total	109.00	45.44

Scheme is not being implemented in Tamil Nadu.

- (c) Yes, Sir. The scheme envisages active participation of the communities in the participating States in various activities such as formation/strengthening of Water User Associations, monitoring and disseminating ground water data, water budgeting, preparation of Gram-Panchayat wise water security plans and their implementation through convergence of ongoing schemes and IEC activities related to sustainable ground water management. Participation of women has been ensured by mandating 20% presence of women in the committees.
- (d) The scheme provides for installation of digital water level recorders for continuous record of ground water level data and an elaborate Management Information system (MIS)/Information Technology system for data collection and collation in order to use the same to meet the objective of the scheme.

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